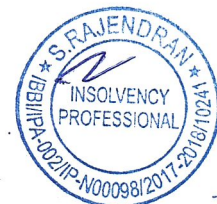


FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
GVRMP DHARWAD RAMANAGAR TOLLWAY PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GVRMP Dharwad Ramanagar Tollway Private Limited
2.	Date of incorporation of corporate debtor	29.04.2010
3.	Authority under which corporate debtor is incorporated / registered	Register of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45209TN2010PTC092110
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Plot No. 46A, Vettuvankeni First Avenue Main Road, Injambakkam Village, Sholinganallur Taluk Chennai, Tamil Nadu, 600115 Toll Road location: Dharwad to Ramanagar (Karnataka)
6.	Insolvency commencement date in respect of corporate debtor	28.09.2026 (Order copy received on 05.10.2026)
7.	Estimated date of closure of insolvency resolution process	27.03.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	S Rajendran IBBI Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241
9.	Address and e-mail of the interim resolution professional, as registered with the Board	2nd Floor, Hari Krupa, 71/1, Mc Nicholas Road, Chetpet, Chennai - 600 031. Email: cs.srajendran.associates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C/o: S Rajendran & Associates 2nd Floor, Hari Krupa, 71/1, Mc Nicholas Road, Chetpet, Chennai - 600 031. Email: cirp.gvrmp@gmail.com
11.	Last date for submission of claims	19.10.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the GVRMP DHARWAD RAMANAGAR TOLLWAY PRIVATE LIMITED on 28.09.2026.

The creditors of **GVRMP DHARWAD RAMANAGAR TOLLWAY PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 19.10.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 07.10.2026

Place: Chennai

S Rajendran

Interim Resolution Professional

IBBI Regn. No. IBBI/PA-002/IP-N00098/2017-18/10241

Authorisation for Assignment valid upto 31st December 2026



